



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12<sup>th</sup> August, 2022

### NOTICE

Please take notice that the following matters adjourned on 29.07.2022 and 05.08.2022 in the Court-IV. The next date of Hearing is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022  (PH)	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	05.08.2022	02.09.2022
2.	Review Application No. 1 of 2022 in Comp. App. (AT) (Ins) No. 729 of 2020	Financial Creditors of Amtek Auto Ltd. Through Dinkar T. Venkatasubramanian Vs. Union Bank of India (Erstwhile Corporation Bank) & Ors.	29.07.2022	02.09.2022
3.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agro Tech Ltd.	29.07.2022	23.08.2022
4.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	29.07.2022	24.08.2022

5.	Comp. App. (AT) (Ins) No. 290 of 2022	Dresier Commodities Pvt. Ltd.  Vs.  Jaipuria Buildcon Pvt. Ltd.	29.07.2022	25.08.2022
6.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd.  Vs.  Shree Hari Agro Industries Ltd.	29.07.2022	01.09.2022
7.	Comp. App. (AT) (Ins) No. 363 of 2022 & I.A. No. 1338 of 2022	Zexus Air Service Pvt. Ltd. & Anr.  Vs.  Capt. Samuel Tarig Omer Ahmad	29.07.2022	02.09.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar